

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 302**  
**(IB)-101/ND/2024**  
**New IA- 1586/2024**

**IN THE MATTER OF:**  
**Indian Bank**

... **Applicant/Petitioner**

**Versus**

**Anita Rani**

... **Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 09.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the RP : Mr. Deepak Mittal RP in person**

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 10.04.2024.

**Sd/-**  
**(COURT OFFICER)**